

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRL.A. No. 4 of 2014

25.07.2014

Heard Mr. B. Bhattacharjee, learned counsel appearing for and on behalf of the appellant.

Also heard the learned State counsel, Mrs. N.G. Shylla who raised the question of maintainability of the appeal.

List this matter for hearing on the maintainability.

In the meantime, Registry is directed to call for the Lower Court case record of G.R. Case No. 94 of 2010 from Fast Track Court, Nongstoin.

Accordingly, list this matter next week for hearing on the maintainability of the appeal.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRL.M.C. No. 8 of 2014

25.07.2014

List this Misc. Case also along with ***CRL.A. No. 4 of 2014.***

The prayer of the stay will be considered in due course of time.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRL.REV.P. No. 9 of 2014

25.07.2014

As prayed for by the petitioners' counsel, Mr. R. Sahu, list this matter on 31.07.2014.

Mr. K. Paul, learned counsel for the respondent is also present.

List this matter on **31.07.2014**.

JUDGE

D. Nary